

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**Annexure-7**

**Name of the corporate debtor: TEKNIK PLANT AND MACHINERY MFG CO PVT LTD;  
Date of Commencement of CIRP 11/02/2022 (Order received by email from Joint Register NCLT on 04/04/2022/ List of Creditors as on 21/04/2022**

**List of operational creditors (Government dues)**

(Amount in ₹)

SI No	Details of claimant		Detail of Claim received		Detail of Claim Admitted						Amount claim under verification	Amont of Claim not admitted
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether Realted party ?	% of Voting Share in COC	of Contin gent Claim	of any mutual Dues that may be set off		
1	ESIC Corporation	Central Ministry of Labour & Employment	18-04-2022	47,275	Nil	Payable in Employee State Insurance Act 1948	No	0%	Nil	Nil	47,275	Nil